

THE INDIAN REGISTRATION (AMENDMENT)
ACT, 1969

No. 45 OF 1969

[26th December, 1969]

An Act further to amend the Indian Registration Act, 1908.

BE it enacted by Parliament in the Twentieth Year of the Republic of India as follows:—

1. This Act may be called the Indian Registration (Amendment) Act, 1969. Short title.

16 of 1908.

2. In the Indian Registration Act, 1908,—

Amend-
ment of
sections 1
and 30.

(a) in sub-section (1) of section 1, the word "Indian" shall be omitted;

(b) in sub-section (2) of section 30, for the words "The Registrar of a district including a presidency-town", the words "The Registrar of a district in which a presidency-town is included and the Registrar of the Delhi district" shall be substituted.